

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31356/2026 BLAPL/10951/2026	GANESWAR SAHOO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000026/2026
2	D-BLAPL/29436/2026 BLAPL/10952/2026	MD.MAHAMMAD RIYAN ANSARI@MAHAMMAD PINKU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /706 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000081/2026
3	D-BLAPL/30985/2026 BLAPL/10953/2026	MAHAPRASAD MAHARUDRA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000122/2026
4	D-BLAPL/31703/2026 BLAPL/10954/2026	MINATI PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000271/2026
5	D-BLAPL/30136/2026 BLAPL/10955/2026	RANJAN RAO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANGALA BAG /304 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000181/2026
6	D-BLAPL/31610/2026 BLAPL/10956/2026	JUGENDRA KUANR @ JUGIN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KANTABANJI /232 /2025 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000023/2025
7	D-BLAPL/30415/2026 BLAPL/10957/2026	SHIVAM KUMAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	PLANTSITE /959 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000167/2025
8	D-BLAPL/31032/2026 BLAPL/10958/2026	ANKIT GHOSH VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAJARAJNAGAR /163 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000766/2026
9	D-BLAPL/31623/2026 BLAPL/10959/2026	IRFAN KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2025
10	D-BLAPL/31035/2026 BLAPL/10960/2026	CHIKUNU KUNDA@CHIKUN KUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /238 /2026 A.D.J.,KODALA(Ganjam) ST/0000084/2026
11	D-BLAPL/31041/2026 BLAPL/10961/2026	BABULI MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /89 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000063/2026

ORISSA HIGH COURT

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12	D-BLAPL/31626/2026 BLAPL/10962/2026	JHADIA MAHARANA VS STATE OF ODISHA	PURNA CHANDRA DAS VS	PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000029/2023
13	D-BLAPL/31412/2026 BLAPL/10963/2026	PRAVATI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ERASAMA /116 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Spl/0000009/2026
14	D-BLAPL/31086/2026 BLAPL/10964/2026	JITU @ JITENDRA KUMAR SAHU @ JITENDRA SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam) ST/0000126/2025
15	D-BLAPL/31482/2026 BLAPL/10965/2026	SUKANTA PRADHAN @ RANJAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	/ /0 J.M.F.C.,CHHENDIPADA(Anugul) 2(B)CC/0000010/2026
16	D-BLAPL/31496/2026 BLAPL/10966/2026	UDAY PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	CHATRAPUR /158 /2001 A.D.J.,CHATRAPUR(Ganjam) ST/0000225/2025
17	D-BLAPL/31200/2026 BLAPL/10967/2026	MANGAL GHOSH VS STATE OF ODISHA	MANORANJAN ACHARYA VS	BANIGOCHA /85 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000145/2026
18	D-BLAPL/31631/2026 BLAPL/10968/2026	SHIBA SANKAR DANSENA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHATILI /72 /2026 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000021/2026
19	D-BLAPL/31497/2026 BLAPL/10969/2026	PRAFULLA MALIK @ PAPU @ PRAFULLA MALLICK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHADRAK RURAL /461 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0001661/2026
20	D-BLAPL/31237/2026 BLAPL/10970/2026	KISHORE PANKA VS STATE OF ODISHA	MANORANJAN PADHY VS	TENTULIKHUNTI /147 /2022 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000062/2022
21	D-BLAPL/31277/2026 BLAPL/10971/2026	RAVINDHRA BABU @ Y. RABINDRA BABU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /316 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001554/2026
22	D-BLAPL/31499/2026 BLAPL/10972/2026	MANOJ PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BERHAMPUR SADAR /330 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000360/2025
23	D-BLAPL/31634/2026	RAMJAN KHAN	PRASANTA KUMAR NANDA	CHITRAKONDA /54 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

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	BLAPL/10973/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangir)
24	D-BLAPL/28643/2026 BLAPL/10974/2026	PRADEEP NAIK VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	Spl/0000052/2021 ANGUL TOWN /414 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul)
25	D-BLAPL/29158/2026 BLAPL/10975/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	Spl/0000032/2025 BADABAZAR /426 /2026 S.D.J.M.,BERHAMPUR(Ganjam)
26	D-BLAPL/31500/2026 BLAPL/10976/2026	NIKHIL RAY VS STATE OF ODISHA	JULU KHANSAMA VS	GR/0001695/2026 PLANTSITE /139 /2026 SPECIAL JUDGE,ROURKELA(Sundargarh)
27	D-BLAPL/31645/2026 BLAPL/10977/2026	MITHUN SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	Spl/0000010/2026 SPL.TASK FORCE /6 /2026 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
28	D-BLAPL/30196/2026 BLAPL/10978/2026	JASMIN DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TR/0000243/2026 / /0 SPECIAL JUDGE ASKA(Ganjam)
29	D-BLAPL/31501/2026 BLAPL/10979/2026	GUNANIDHI GHUSI VS STATE OF ODISHA	JULU KHANSAMA VS	2(A)CC/0000025/2026 PLANTSITE /139 /2026 SPECIAL JUDGE,ROURKELA(Sundargarh)
30	D-BLAPL/30496/2026 BLAPL/10980/2026	RAKESH KUMAR NAIK VS STATE OF ODISHA	BABITA DASH VS	Spl/0000010/2026 / / SPECIAL JUDGE,TALCHER(Anugul)
31	D-BLAPL/31329/2026 BLAPL/10981/2026	MANOJ BHANJA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Spl/0000017/2026 MANCHESWAR P.S. /710 /2026 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
32	D-BLAPL/31519/2026 BLAPL/10982/2026	ULLAS ROUT VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	TR/0000649/2026 BALIAPANDA /147 /2025 1ST A.D.J., PURI(Puri)
33	D-BLAPL/31653/2026 BLAPL/10983/2026	MANORANJAN PATRA @ KANHA @ KANHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	ST/0000028/2025 RAIKIA /226 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
34	D-BLAPL/31524/2026 BLAPL/10984/2026	BHUPATI BHUSAN MAHAKUD @ PAPUN VS	AMITAV TRIPATHY VS	Spl/0000162/2025 MANAMUNDA /133 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/31526/2026 BLAPL/10985/2026	STATE OF ODISHA VINAY SINGH VS	AMITAV TRIPATHY VS	Spl/0000122/2026 GHANTAPADA /201 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000287/2025
36	D-BLAPL/31655/2026 BLAPL/10986/2026	STATE OF ODISHA SANTOSH KUMAR MALIK VS	BISWARANJAN DALAI VS	PATTAMUNDAI MODEL /353 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000756/2026
37	D-BLAPL/30919/2026 BLAPL/10987/2026	STATE OF ODISHA K.NARAYAN ACHARI @ NARI VS	PRASANTA KUMAR NANDA VS	SAHID NAGAR P.S. /232 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000290/2026
38	D-BLAPL/31017/2026 BLAPL/10988/2026	STATE OF ODISHA CHITTARANJAN SAHU @ PINTU VS	MOHAN KUMAR SAHU VS	CHHENDIPADA /390 /2021 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000005/2021
39	D-BLAPL/31044/2026 BLAPL/10989/2026	STATE OF ODISHA ANIL KATKI VS	T. NARAYANA MURTY VS	JEYPORE MAHILA /112 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000079/2026
40	D-BLAPL/31658/2026 BLAPL/10990/2026	STATE OF ODISHA PRADEEP MALIK @ GUTULI VS	BISWARANJAN DALAI VS	PATTAMUNDAI MODEL /353 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000756/2026
41	D-BLAPL/31150/2026 BLAPL/10991/2026	STATE OF ODISHA PARTHA HALDAR VS	SIDDHARTH PRASAD MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0002546/2025
42	D-BLAPL/31258/2026 BLAPL/10992/2026	STATE OF ODISHA LUTA NAYAK VS	SUCHIT KUMAR NAYAK VS	MOHANA /145 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000068/2025
43	D-BLAPL/31662/2026 BLAPL/10993/2026	STATE OF ODISHA MILKY MISHRA VS	ABHISHEK SAHOO VS	BOLANGIR TOWN /144 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000004/2026
44	D-BLAPL/31318/2026 BLAPL/10994/2026	STATE OF ODISHA NIMIYA MANDAL VS	SUCHIT KUMAR NAYAK VS	ADVA /27 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000010/2026
45	D-BLAPL/31425/2026 BLAPL/10995/2026	STATE OF ODISHA AKSHAYA @ AKSHYA KUMAR JENA VS	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /110 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000111/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

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46	D-BLAPL/31346/2026 BLAPL/10996/2026	SUSANTA HARPAL VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /197 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL CT/0000843/2026
47	D-BLAPL/31566/2026 BLAPL/10997/2026	MD. NURISH VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /181 /2026 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000935/2026
48	D-BLAPL/31664/2026 BLAPL/10998/2026	ABHISEKH@ABHISEKHA KUMAR SINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000183/2026
49	D-BLAPL/31600/2026 BLAPL/10999/2026	K.VENKAT @ VENKET VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000077/2026
50	D-BLAPL/31484/2026 BLAPL/11000/2026	KUNA @ BIJAY DAS VS STATE OF ODISHA	HARIPAD MOHANTY VS	ERASAMA /132 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) CT/0000118/2026
51	D-BLAPL/31350/2026 BLAPL/11001/2026	SK. NASIM @ BABLU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /457 /2026 S.D.J.M.,KHURDA(Khordha) GR/0001004/2026
52	D-BLAPL/31665/2026 BLAPL/11002/2026	MANDULU PATIKAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHATILI /72 /2026 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000021/2026
53	D-BLAPL/31352/2026 BLAPL/11003/2026	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000101/2024
54	D-BLAPL/31354/2026 BLAPL/11004/2026	RAJAT BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KHUNTUNI /237 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000165/2026
55	D-BLAPL/31357/2026 BLAPL/11005/2026	RABINDRA DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	PHIRINGIA /177 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000139/2026
56	D-BLAPL/32004/2026 BLAPL/11006/2026	SWARUP KUMAR SINHA @ SIBU VS STATE OF ODISHA	DEVASHIS PANDA VS	BIDANASI /182 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000611/2026
57	D-BLAPL/31386/2026	SRIKANTA KUMAR NAYAK	AMULYA RATNA PANDA	PHIRINGIA /171 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11007/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000099/2025
58	D-BLAPL/31450/2026 BLAPL/11008/2026	KESHAB JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C., RAJNAGAR(Kendrapara) 2(A)CC/0000070/2026
59	D-BLAPL/31529/2026 BLAPL/11009/2026	RAJ KUMAR JAISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /201 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000287/2025
60	D-BLAPL/31451/2026 BLAPL/11010/2026	KUMA @ KUMAR MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /300 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000476/2026
61	D-BLAPL/31536/2026 BLAPL/11011/2026	SANYASI KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /45 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000072/2026
62	D-BLAPL/31540/2026 BLAPL/11012/2026	HAPPI @ RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /233 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002093/2026
63	D-BLAPL/31541/2026 BLAPL/11013/2026	BADRI SURENDRA PATRA @ B.SURENDRA PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000028/2026
64	D-BLAPL/31548/2026 BLAPL/11014/2026	NARENDRA SETHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /311 /2026 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000581/2026
65	D-BLAPL/31562/2026 BLAPL/11015/2026	BIKASH NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	Maitri Vihar PS /439 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR CT/0000018/2025
66	D-BLAPL/24713/2026 BLAPL/11016/2026	RASHIK BHOI VS STATE OF ODISHA	ANKANN PANDA VS	MUDANPUR RAMPUR /13 /2026 DISTRICT & SESSIONS JUDGE, BHAWANIPUR CT/0000055/2026
67	D-BLAPL/31585/2026 BLAPL/11017/2026	PRADEEP KUMAR SAHU @ PRADEEP KU. SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /206 /2020 A.D.J.,KODALA(Ganjam) ST/0000213/2024
68	D-BLAPL/31452/2026 BLAPL/11018/2026	KALANDI SETHI VS	ARIJEET MISHRA VS	/ /0 J.M.F.C., RAJNAGAR(Kendrapara)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

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69	D-BLAPL/31723/2026 BLAPL/11019/2026	STATE OF ODISHA GOURANGA SUNA @ GOLDI SEIKH @ SUBHAM VS	ARIJEET MISHRA VS	2(A)CC/0000067/2026 JEYPORE TOWN /315 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000995/2026
70	D-BLAPL/31428/2026 BLAPL/11020/2026	STATE OF ODISHA BABAJI@SRINIBASH PRADHAN VS	KAJAL SAHOO VS	AIR FIELD P.S. /45 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000113/2026
71	D-BLAPL/32123/2026 BLAPL/11021/2026	STATE OF ODISHA PRAMOD NAIK @ CHHOTU VS	AMULYA RATNA PANDA VS	BRAJARAJNAGAR /193 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000068/2026
72	D-BLAPL/31730/2026 BLAPL/11022/2026	STATE OF ODISHA PRAHALLAD MAHURIA VS	ARIJEET MISHRA VS	KUNDRA /2 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000048/2025
73	D-BLAPL/31393/2026 BLAPL/11023/2026	STATE OF ODISHA SUSHANT @ SUSANTA @ SUSANT MENDILI VS	PRAHALLAD SAHU VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000053/2025
74	D-BLAPL/31471/2026 BLAPL/11024/2026	STATE OF ODISHA S.SHYAM SUNDAR VS	SAIBRATA RATH VS	RAYAGADA TOWN /184 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
75	D-BLAPL/31402/2026 BLAPL/11025/2026	STATE OF ODISHA ANSUMAN PAIKARAY @ ANSUMAN SWAIN @ GUDDU VS	NIRANJAN LENKA VS	SPECIAL CRIME UNIT /5 /2026 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000175/2026
76	D-BLAPL/31409/2026 BLAPL/11026/2026	STATE OF ODISHA BIKASH ROUT VS	RAKESH KUMAR ROUTRAY VS	CHOUDWAR /175 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000271/2025
77	D-BLAPL/31487/2026 BLAPL/11027/2026	STATE OF ODISHA BISWARANJAN SAHOO VS	DEEPALI MAHAPATRA VS	PAHALA /257 /2026 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000648/2026
78	D-BLAPL/31351/2026 BLAPL/11028/2026	STATE OF ODISHA REJITI KRISHNA @ R. KRISHNA VS	JIBAN RANJAN DASH VS	GUNUPUR /82 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000050/2023
79	D-BLAPL/31607/2026 BLAPL/11029/2026	STATE OF ODISHA RAJA ROHIDAS VS	SOUMYA RANJAN DAS VS	BRAJARAJNAGAR /255 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000055/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-BLAPL/31498/2026 BLAPL/11030/2026	ASHIRBAD PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	BANAPUR P.S. /54 /2023 A.D.J.,KHURDA(Khordha) ST/0000098/2023
81	D-BLAPL/31556/2026 BLAPL/11031/2026	SUBHAM KOKATE VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	NEMALO /46 /2026 A.D.J.,SALIPUR(Cuttack) ST/0000068/2026
82	D-BLAPL/31604/2026 BLAPL/11032/2026	KISHAN KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BALIANTA P.S. /439 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002021/2026
83	D-BLAPL/31567/2026 BLAPL/11033/2026	RAKESH PADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BOLANGIR SADAR /291 /2025 2ND A.D.J., BALANGIR(Balangir) Spl/0000018/2025
84	D-BLAPL/28959/2026 BLAPL/11034/2026	ANAND NAIK @ KALU VS STATE OF ODISHA	ARUPA NANDA DAS VS	TALCHER TOWN /387 /2025 A.D.J.,TALCHER(Anugul) CT/0000178/2025
85	D-BLAPL/31578/2026 BLAPL/11035/2026	SITARAM DHANWAR @ RAM DHANWAR VS STATE OF ODISHA	UMAKANTA BARIK VS	BIRMITRAPUR /177 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) ST/0000151/2024
86	D-BLAPL/31684/2026 BLAPL/11036/2026	SONU RATHOR VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /323 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000209/2023
87	D-BLAPL/31602/2026 BLAPL/11037/2026	RAMESH KUMAR MOHANTY @ MANGULI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BHANJANAGAR /909 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000043/2026
88	D-BLAPL/32118/2026 BLAPL/11038/2026	AJIT SAHANI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000029/2026
89	D-BLAPL/31472/2026 BLAPL/11039/2026	SOUMYA RANJAN PRADHAN @ LUCKY @ MANISA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000615/2026
90	D-BLAPL/31618/2026 BLAPL/11040/2026	BANITA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TARBHA /237 /2026 CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARAPOKAR GR/0000225/2026
91	D-CMP/48854/2026	M/S. ROURKELA CONSTRUCTION PVT. LTD., SUNDARGARH	SAURAV TIBREWAL	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1788/2026	VS M/S. BHARAT INDUSTRIAL PROJECTS PVT. LTD., SUNDARGARH	VS	SR CIVIL JUDGE (COMMERCIAL COURT), EC/0000012/2026
92	D-CMP/48138/2026 CMP/1789/2026	BIJAYALAXMI PRUSTY VS BINAPANI PRUSTY	AMIT PRASAD BOSE VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Puri) CS/0000499/2023
93	D-CMP/47762/2026 CMP/1790/2026	RATNAMANJARI SAHOO VS DEBENDRA DWIBEDY	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000088/2025
94	D-CMP/48212/2026 CMP/1791/2026	BANALATA DASH @ DEVI VS RABINDRA KUMAR DASH	SIDHARTH PARIDA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK Os/0000034/1985
95	D-CMP/48685/2026 CMP/1792/2026	JASODA TRIPATHY VS MAHESWAR TRIPATHY	TRILOCHAN NANDA VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR CMA/0000027/2025
96	D-CMP/48053/2026 CMP/1793/2026	RINA SARANGI @ MOHAPATRA VS RAJKISHORE MOHAPATRA	BHABA RANJAN KAR VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001341/2019
97	D-CMP/46324/2026 CMP/1794/2026	SK. ADAM VS SK. KAZIM	SK. ZAFARULLA VS	// A.D.J.,NIMAPARA(Puri) Fao/0000048/2025
98	D-CMP/48194/2026 CMP/1795/2026	CHANDRAMANI BARIK (SINCE DECEASED) VS DIBYASINGHA BARIK	ASUTOSH MOHANTY VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000052/2012
99	D-CMP/49323/2026 CMP/1796/2026	CHAMELI KHATUN @ BIBI VS KUNA SINGH @ MARANDI	JITENDRA KUMAR MISHRA (2) VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000247/2022
100	D-CMP/49442/2026 CMP/1797/2026	BINAPANI DAS VS MAGUNI CHARAN MOHANTY	DEEPALI MAHAPATRA VS SHIB SHANKAR MOHANTY, K. PATEL, K. BARIK, J. SAHOO (CHANDRAKANT)	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR CH/0000192/2020
101	D-CMP/48994/2026 CMP/1798/2026	MANASI BALABANTARAY VS KANAKALATA BEHERA @ SAHU	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakali) Fd/0000100/2018
102	D-CONTC/44246/2026 CONTC/7223/2026	BHABAGRAHI MAHARANA VS	SHASHANKA SHEKHAR PATRA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/46778/2026 CONTC/7224/2026	DR.N.THIRUMALA NAIK, IAS AJIT KUMAR KAR CHOUDHURY VS PARVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPUR	ADV. VS	// // 0 //
104	D-CONTC/48744/2026 CONTC/7225/2026	RANJIT SAHOO VS SMITA ROUT, I.A.S	ADV. VS	// 0 //
105	D-CONTC/43711/2026 CONTC/7226/2026	LACHHAMAN MALLICK VS SACHIN RAMACHANDRA JADAV, I.A.S.	BIBHUTI BHUSAN SWAIN VS	// 0 //
106	D-CONTC/43714/2026 CONTC/7227/2026	SUBASH CHANDRA SAHU VS SACHIN RAMACHANDRA JADHAV, I.A.S.	BIBHUTI BHUSAN SWAIN VS	// 0 //
107	D-CONTC/45110/2026 CONTC/7228/2026	NALINEE PRAVA PRADHAN VS ARAVIND AGRAWAL, IAS	MOHAN KRISHNA VS	// 0 //
108	D-CONTC/48805/2026 CONTC/7229/2026	SARMISTHA JENA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
109	D-CONTC/46207/2026 CONTC/7230/2026	RAMESH CHANDRA PRADHAN VS DR.ARBINDA KUMAR PADHEE, I.A.S	RANJIT SAMAL VS	// 0 //
110	D-CONTC/48999/2026 CONTC/7231/2026	PRAKASH AGARWAL VS PRABHAT KUMAR PARIDA, OAS, SUB COLLECTOR, PANPOSH, SUNDARGARH	ADV. VS	// 0 //
111	D-CONTC/48343/2026 CONTC/7232/2026	AMARESH CHANDRA NAYAK VS DR. KRUSHNA CHANDRA MOHAPATRA, CHAIRMAN, KALINGA NAGAR DEVELOPMENT AUTHORITY, KHURDA	ADV. VS	// 0 //
112	D-CONTC/48499/2026 CONTC/7233/2026	PRASANNA KUMAR SAHOO VS VINIT AGRAWAL, SUPERINTENDENT OF POLICE, RURAL KATAKA	ADV. VS	// 0 //
113	D-CONTC/48748/2026 CONTC/7234/2026	LOPAMUDRA PARIDA VS JUGALESWARI DAS, IAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/48749/2026 CONTC/7235/2026	SOURAV KUMAR SWAIN VS KESHAB MEHER,DISTRICT EDUCATION OFFICER,JAGATSINGHPUR	ADV VS	// 0 //
115	D-CONTC/48775/2026 CONTC/7236/2026	NILAMBAR GARNAIK VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR	SANDHYARANI PANI VS	// 0 //
116	D-CONTC/48787/2026 CONTC/7237/2026	RABINARAYAN BISWAL VS CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA	PRAVAT KUMAR MUDULI VS	// 0 //
117	D-CONTC/48811/2026 CONTC/7238/2026	DR. SADANANDA NAIK VS PROF. ASIMA SAHU, THE VICE CHANCELLOR, BERHAMPUR UNIVERSITY, BERHAMPUR, GANJAM	ASUTOSH SAHOO VS	// 0 //
118	D-CONTC/48818/2026 CONTC/7239/2026	SAMARENDU SAMANTARAY VS INDRAMANI NAYAK,IAS, DIRECTOR PANCHAYAT RAJ AND DRINKING WATER DEPTT.	ADV VS	// 0 //
119	D-CONTC/48984/2026 CONTC/7240/2026	ASHOK KUMAR SIPANI VS PREM SINGH, REGIONAL PASSPORT OFFICER, BHUBANESWAR	ASISH MISHRA VS	// 0 //
120	D-CONTC/48891/2026 CONTC/7241/2026	PRIYARANJAN JENA VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
121	D-CONTC/48927/2026 CONTC/7242/2026	REBATI RANJAN TRIPATHY VS THIRUMALA NAIK, IAS	ADV. VS	// 0 //
122	D-CONTC/48960/2026 CONTC/7243/2026	DR.SUBHA PRASAD SAHOO VS DR. MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, KHORDHA	SMRUTI PRASAD SAHOO VS	// 0 //
123	D-CONTC/48970/2026 CONTC/7244/2026	CHITARANJAN DASH @CHITTARANJAN DASH VS DEBADUTTA PRADHAN, O.A.S., TAHASILDAR, CUTTACK SADAR	MAHESWAR MOHANTY VS	// 0 //
124	D-CONTC/48998/2026 CONTC/7245/2026	ASHOK KUMAR DAS VS YAMINI SARANGI,IAS, PRINCIPAL SECRETARY RURAL DEVELOPMENT DEPTT.,BHUBANESWAR	ADV VS	// 0 //
125	D-CONTC/49000/2026	SUBHENDU KUMAR SHAU	AD	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7246/2026	VS YAMINI SARANGI, IAS, PRINCIPAL SECRETARY RURAL DEVELOPMENT	VS	() //
126	D-CONTC/49001/2026 CONTC/7247/2026	AJAYA KUMAR RANA VS SHUBHA SARMA, IAS	ADV. VS	// ()
127	D-CONTC/49005/2026 CONTC/7248/2026	SISIR KUMAR MOHANTY VS SHUBHA SARMA, IAS	ADV. VS	// ()
128	D-CONTC/49008/2026 CONTC/7249/2026	RABINARAYAN DAS VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()
129	D-CRLA/34174/2025 CRLA/982/2026	DEBENDRA @ RAMESH MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADAMPUR /144 /2021 A.D.J.,PADAMPUR(Bargarh) CT/0000066/2021
130	D-CRLA/30208/2026 CRLA/983/2026	BIBHUTI BHUSAN PANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /209 /2022 A.D.J.,KODALA(Ganjam) ST/0000167/2024
131	D-CRLA/31021/2026 CRLA/984/2026	DEBASHIS PRADHAN VS STATE OF ODISHA	AJAYA KUMAR DASH VS	REAMAL /294 /2026 A.D.J.,DEOGARH(Debagarh) CRA/0000007/2026
132	D-CRLA/31436/2026 CRLA/985/2026	TAPAS PANDAB VS STATE OF ODISHA	HARAPRASAD PANDA VS	AUL /225 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000046/2026
133	D-CRLA/31836/2026 CRLA/986/2026	MANOJ KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /4 /2011 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/0000001/2016
134	D-CRLMC/31569/2026 CRLMC/3864/2026	SATYABRATA SAHOO@SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000214/2016
135	D-CRLMC/30871/2026 CRLMC/3865/2026	MADHUSUDAN KEJRIWAL VS M/S. GOPAL AND CO., CUTTACK	SAMIR KUMAR MISHRA (SR. ADV.) VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000251/2002
136	D-CRLMC/31573/2026 CRLMC/3866/2026	KUNA CHARAN PRADHAN VS	GYANA RANJAN MAHAPATRA VS	KHURDA MODEL /509 /2023 S.D.J.M.,KHURDA(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/31683/2026 CRLMC/3867/2026	STATE OF ODISHA ATITHI BEHERA VS	ASUTOSH TRIPATHY VS	GR/0000736/2023 BANTALA /342 /2022 J.M.F.C.,ANGUL(Anugul) GR/0001282/2022
138	D-CRLMC/31709/2026 CRLMC/3868/2026	STATE OF ODISHA HRUDANANDA MOHANTY VS	SIDDHARTH GOUTAM DAS VS	MAHILA P.S. BUXIBAZAR /25 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000117/2026
139	D-CRLMC/31721/2026 CRLMC/3869/2026	STATE OF ODISHA TRILOCHAN SWAIN VS	SANTOSH KUMAR MAHANTY VS	POLASARA PS /126 /2008 A.D.J.,KODALA(Ganjam) ST/0000012/2020
140	D-CRLMC/31786/2026 CRLMC/3870/2026	STATE OF ODISHA SUSANTA BEHERA@SUSHANT BEHERA VS	PRADIPTA BEURA VS	TIGIRIA /84 /2020 A.D.J.,ATHAGARH(Cuttack) ST/0000094/2024
141	D-CRLMC/31355/2026 CRLMC/3871/2026	STATE OF ODISHA SHANTUN KUMAR BAG VS	AMIT KUMAR SAHU VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R)
142	D-CRLMC/31794/2026 CRLMC/3872/2026	STATE OF ODISHA BIGHNARAJ NAIK VS	DHANANJAYA MUND VS	TR/0000136/2024 / /0 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA
143	D-CRLMC/31398/2026 CRLMC/3873/2026	MITHILA NAIK RAJAT KUMAR BEHURA VS	BYOMAKESH TRIPATHY VS	CMC/0000033/2026 MAHANGA /51 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANG
144	D-CRLMC/31443/2026 CRLMC/3874/2026	STATE OF ODISHA KANISTA BHOI VS	LAMBODOR ACHARI VS	GR/0000066/2026 CHAKAPADA PS /139 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000033/2024
145	D-CRLMC/31458/2026 CRLMC/3875/2026	STATE OF ODISHA SUMANTA DIHUDI VS	SWAGAT KUMAR SAHU VS	/ / JMFC, JAGANNATH PRASAD(Ganjam) ICC/0000010/2023
146	D-CRLMC/29566/2026 CRLMC/3876/2026	STATE OF ODISHA SARATHI BEHERA VS	MITU KUMAR BISWAL VS	GOSANINUAGAM /251 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001836/2026
147	D-CRLMC/31571/2026 CRLMC/3877/2026	STATE OF ODISHA DUTTATREYA SAMANTARAY VS	SURENDRA MOHANTY VS	MAHILA PS,SEC-3,ROURKELA /19 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002034/2026
		STATE OF ODISHA		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/23158/2026 CRLMC/3878/2026	SAMEER KHANNA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001874/2025
149	D-CRLMC/28030/2026 CRLMC/3879/2026	PRATYUSH PANDA VS STATE OF ODISHA	SUBRAT MISHRA VS	MAHILA P.S.(BBSR) /96 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000661/2025
150	D-CRLMC/16187/2026 CRLMC/3880/2026	SALIL SATADALA @ MIKUN MOHANTY VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	PURI TOWN /207 /2024 S.D.J.M.,PURI(Puri) TR/0000977/2025
151	D-CRLMC/31010/2026 CRLMC/3881/2026	SITUN@SURYAKANTA BADAPANDA VS STATE OF ODISHA	CHIRANJIB ROUT VS	JANKIA P.S. /74 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000187/2025
152	D-CRLMC/31807/2026 CRLMC/3882/2026	SATYABRATA BEHERA VS STATE OF ODISHA	NANDA NANDAN MOHAPATRA VS	NARASINGHPUR /3 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000016/2026
153	D-CRLMC/31984/2026 CRLMC/3883/2026	DIPTIREKHA MALLA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHANGA /275 /2025 J.M.F.C.-CUM-CIVIL JUDGE(JD),DAMAP ICC/0000013/2026
154	D-CRLMC/31832/2026 CRLMC/3884/2026	SATYANARAYAN AGRAWAL VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR MISHRA VS	JEYPORE VIGILANCE /12 /2019 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000005/2019
155	D-CRLMC/29445/2026 CRLMC/3885/2026	BISWAJIT SAMANTARAY @ SAMANTARA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /567 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000992/2024
156	D-CRLMC/31563/2026 CRLMC/3886/2026	DIBYA PRASAD SINGH @ DIPU VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	ANGUL TOWN /482 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001338/2021
157	D-CRLMC/31561/2026 CRLMC/3887/2026	DIBYA PRASAD SINGH @ DIPU VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	NALCO /135 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000922/2021
158	D-CRLMC/31695/2026 CRLMC/3888/2026	JAYA PRASAD NATH SHARMA VS MILI NATH SHARMA	PRANAB RANJAN CHHATOI VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000135/2024
159	D-CRLMC/31780/2026	AJIT KUMAR BISOYI @ AJIT KU. BISOYI	SANJAY KUMAR PRADHAN	KABISURYANAGAR (KODALA) /30 /201

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3889/2026	VS STATE OF ODISHA	VS	J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000030/2019
160	D-CRLMC/31848/2026 CRLMC/3890/2026	MOFIT KHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	TALABANIA /151 /2022 C.J.M.,PURI(Puri) GR/0002366/2022
161	D-CRLMC/31834/2026 CRLMC/3891/2026	JAYAKRUSHNA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 A.D.J., SORO(Baleshwar) CRA/0000019/2025
162	D-CRLMC/31901/2026 CRLMC/3892/2026	SAHIL KUMAR KAMANI VS STATE OF ODISHA	MITALEE JESTHI VS	MANGALA BAG /223 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000652/2026
163	D-CRLMC/31930/2026 CRLMC/3893/2026	ARUN KUMAR BISWAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KHARABEL NAGAR P.S. /657 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002260/2026
164	D-CRLMC/28178/2026 CRLMC/3894/2026	ASHUTOSH MALLICK @ SIBU @ M.ASHUTOSH MALLICK VS STATE OF ODISHA	SANJIT MISHRA VS	TALABANIA /42 /2020 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000091/2020
165	D-CRLMC/30866/2026 CRLMC/3895/2026	INFORMANT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	NAYAGARH /222 /2026 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000055/2026
166	D-CRLMC/31133/2026 CRLMC/3896/2026	KAMAL LOCHAN SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000006/2025
167	D-CRLMC/31858/2026 CRLMC/3897/2026	RAVINDRA SAMAL@ RABINDRA SAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JEYPORE SADAR /93 /2025 A.D.J.,JEYPORE(Koraput) CRREV/0000021/2025
168	D-CRLMC/31860/2026 CRLMC/3898/2026	ABHISHEK C. MAHAPATRA VS STATE OF ODISHA	DEEPAK NARENDRA VS	MAHILA P.S.(BBSR) /65 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000469/2025
169	D-CRLMC/32148/2026 CRLMC/3899/2026	SUBHAPRAKASH SWAIN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUJANGA /121 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) JJC/0000014/2025
170	D-CRLMP/31252/2026 CRLMP/1756/2026	MAHANT JAGDISH DAS VS	SOURAV SUMAN BHUYAN VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/31426/2026 CRLMP/1757/2026	SUPERINTENDENT OF POLICE, PURI SURESH DALAI @ SURESH KUMAR SALAI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// PURI TOWN /664 /2026 ()
172	D-CRLMP/31620/2026 CRLMP/1758/2026	UMAKANT MOHANTY VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// / /0 ()
173	D-CRLMP/31308/2026 CRLMP/1759/2026	ANITA MATA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// / / ()
174	D-CRLMP/4885/2026 CRLMP/1760/2026	ROKKAM ANANTA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// / / ()
175	D-CRLMP/23407/2026 CRLMP/1761/2026	VICTIM VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// KUMBHARAPARA /124 /2022 ()
176	D-CRLMP/31619/2026 CRLMP/1762/2026	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// / / ()
177	D-CRLMP/30916/2026 CRLMP/1763/2026	MUKESH SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// / / ()
178	D-CRLMP/31644/2026 CRLMP/1764/2026	BIKRAM PATRA VS RAKHI RANI SAHOO	SK. ZAFARULLA VS	// / /0 JUDGE FAMILY COURT-II,BHUBANESW
179	D-CRLMP/31742/2026 CRLMP/1765/2026	ARJUN SWAIN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	Crp/0000165/2025 JATNI P.S. /435 /2026 ()
180	D-CRLMP/31696/2026 CRLMP/1766/2026	BISHNUPRIYA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// LAXMISAGAR P.S. /702 /2026 ()
181	D-CRLMP/29296/2026 CRLMP/1767/2026	LOPAMUDRA SARANGI VS TUSHAR RANJAN MISHRA	BHASKAR CHANDRA PANDA VS	// / /0 S.D.J.M.,CUTTACK SADAR(Cuttack) DV M.C./0000103/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/31796/2026 CRLMP/1768/2026	UPASANA RAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	/ /0 () //
183	D-CRLMP/31070/2026 CRLMP/1769/2026	SURYA NARAYAN BEHERA VS THE PRINCIPAL SECY., DEPTT. OF REVENUE AND DISASTER MANAGEMENT, BHUBANESWAR	PRAVAT KUMAR MOHANTY VS	/ /0 () //
184	D-CRLREV/22908/2026 CRLREV/796/2026	BABULA@RAHUL KAIBARTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	AMBADOLA /75 /2019 A.D.J.,RAYAGADA(Rayagada) CRA/0000003/2023
185	D-CRLREV/26108/2026 CRLREV/797/2026	ORAJAKA PATRICK CHIZOROM@PATRICK CHIZOROM ORAJAKA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000016/2026
186	D-CRLREV/31338/2026 CRLREV/798/2026	SHAKTI SHANKAR BOXI VS MONALISHA RATH	SURENDRA BEHERA VS	/ /0 A.D.J.,BERHAMPUR(Ganjam) CRA/0000055/2025
187	D-EXP/47778/2026 EXP/161/2026	BHABAGRAHI PARIDA VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	/ / () //
188	D-FAO/48949/2026 FAO/1022/2026	AMITAV SAHANI VS UNION OF INDIA	RASHMIPRAVA PRADHAN VS	/ / RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000207/2025
189	D-JCRLA/32129/2026 JCRLA/263/2026	CHITRASEN PALAKIA@CHITRA VS STATE OF ODISHA	ADV. VS	AMBADOLA /24 /2023 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000004/2023
190	D-JCRLA/32130/2026 JCRLA/264/2026	DEEPAK NAYAK VS STATE OF ODISHA	ADV. VS	RAYAGADA TOWN /431 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000076/2025
191	D-JCRLA/32177/2026 JCRLA/265/2026	PECHA@SUBAN MUNDA VS STATE OF ODISHA	ADV. VS	KARANJIA /39 /2019 A.D.J.,KARANJIA(Mayurbhanj) ST/0000062/2019
192	D-JCRLA/32178/2026 JCRLA/266/2026	PRASANNA KUMAR BARIK VS STATE OF ODISHA	ADV. VS	PANDAPADA /143 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000027/2024
193	D-JCRLA/32179/2026	TIMA MAHURIA	ADV.	KAPTIPADA /111 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	JCRLA/267/2026	VS STATE OF ODISHA	VS	A.D.J.,UDALA(Mayurbhanj) ST/0000240/2025
194	D-MACA/47043/2026 MACA/1011/2026	ANITA ROUT VS MOHAMMAD ASIF B KHAN	BISHNU BRATA SINGH VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000062/2020
195	D-MACA/46810/2026 MACA/1012/2026	THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED, CHHATTISGARH VS REKHA PERE	ADAM ALI KHAN VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000020/2026
196	D-MACA/47045/2026 MACA/1013/2026	UTTAM KUMAR SAHU VS HALIMA BIBI	BISHNU BRATA SINGH VS	// 3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000342/2021
197	D-MACA/26635/2026 MACA/1014/2026	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS KSHITISH MURMU	ADAM ALI KHAN VS	// 1ST M.A.C.T.,BALASORE(Baleshwar) Mac/0000080/2022
198	D-MATA/48995/2026 MATA/351/2026	TAPASWINI MAHALIK @ BISHI VS MUNAL @ MANORANJAN @ PREMRAJ BISHI	AMBIKA PRASAD MISHRA VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) CP/0000004/2019
199	D-MSA/42823/2026 MSA/61/2026	AJAY AGARWAL VS ASHOK KUMAR SHARDA	SILABHADRA SASTRY VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000074/2024
200	D-RPFAM/48390/2026 RPFAM/282/2026	HERAMBA @ BISWAJIT@ VISHWAJEET BEHERA VS REETA @ BANITA BEHERA	MANOJ KUMAR PANDA VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) CMC/0000004/2012
201	D-RVWPET/14950/2026 RVWPET/233/2026	RABINDRA KUMAR SAHOO VS BILASINI SAHOO	JAGJIBAN PRADHAN VS	// 0 //
202	D-RVWPET/46754/2026 RVWPET/234/2026	RABINDRA KUMAR MOHANTY VS UNION OF INDIA	SUVENDU SUVASIS DASH VS	// 0 //
203	D-RVWPET/48833/2026 RVWPET/235/2026	SANJAY KUMAR PADHI VS GENERAL MANAGER, SOUTH EAST CENTRAL RAILWAY,BILASPUR,CHHATTISGARH	ADV. VS	// 0 //
204	D-TRP(C)/48754/2026 TRP(C)/332/2026	PRAMITA PADHI @ PRAMITA KUMARI PADHY VS	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-TRP(C)/48574/2026 TRP(C)/333/2026	SRIKANTH KUMAR SAHU BHANUMATI RANA @ SENAPATI VS PRASANNA KUMAR RANA	KALPATARU MISHRA VS	CP/0000031/2025 // CIVIL JUDGE (SD),TITILAGARH(Balangi CS/0000104/2025
206	D-TRP(C)/48765/2026 TRP(C)/334/2026	SMARANIKA PRADHAN VS PRIYA RANJAN BISWAL	BIBHUPRASAD MISHRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000048/2026
207	D-WA/45461/2026 WA/1405/2026	STATE OF ODISHA VS SAMEER SATAPATHY	PRABIR KUMAR RAY,A.G.A VS	// 0 //
208	D-WA/45462/2026 WA/1406/2026	STATE OF ODISHA VS BHAGYASHREE NAYAK	PRABIR KUMAR RAY,A.G.A VS	// 0 //
209	D-WA/45019/2026 WA/1407/2026	STATE OF ODISHA VS MANOJ KUMAR MOHANTY	SONAK MISHRA,A.S.C VS	// 0 //
210	D-WA/45206/2026 WA/1408/2026	STATE OF ODISHA VS ASHOK KUMAR SAHU	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
211	D-WA/45020/2026 WA/1409/2026	STATE OF ODISHA VS JAYANTA KUMAR BISWAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
212	D-WA/45463/2026 WA/1410/2026	STATE OF ODISHA VS BABULA PRADHAN	PRABIR KUMAR RAY,A.G.A VS	// 0 //
213	D-WA/45021/2026 WA/1411/2026	STATE OF ODISHA VS BHASKAR CHANDRA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
214	D-WA/45207/2026 WA/1412/2026	STATE OF ODISHA VS SOMANATH SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
215	D-WA/46031/2026 WA/1413/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 CUM DY CHIEF LABOUR COMMNR(CENTRAL),BBSR	AMAR NATH JHA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/46016/2026 WA/1414/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 CUM DY CHIEF LABOUR COMMISSIONER,BBSR	AMAR NATH JHA VS	// 0
217	D-WA/46930/2026 WA/1415/2026	BISHESWAR DASH VS THE GOVERNING BODY OF KESINGA MAHAVIDYALAYA, KESINGA, KALAHANDI	VS VS	// 0
218	D-WA/47247/2026 WA/1416/2026	TAPATI NAYAK VS CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA, BHUBANESWAR	DURGESH NARAYAN RATH VS	// 0
219	D-WA/40997/2026 WA/1417/2026	UDAYA KUMAR DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0
220	D-WA/44790/2026 WA/1418/2026	THE MANAGING DIRECTOR/ CHIEF EXECUTIVE OFFICER, HINDUSTAN AERONAUTICS LTD., BANGALORE VS MIHIR KUMAR SATAPATHY	CHANDRA KUMAR SHARMA VS	// 0
221	D-WA/46150/2026 WA/1419/2026	EXECUTIVE ENGINEER , CUTTACK INVESTIGATION DIVISION,JOBRA VS PURNA CHANDRA SAHOO	SATYABRATA MOHANTY,A.G.A VS	// 0
222	D-WA/47671/2026 WA/1420/2026	BIKASH KUJUR VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0
223	D-WA/48206/2026 WA/1421/2026	STATE OF ODISHA VS NABA KUMAR NANDA	SASWAT DAS,A.G.A VS	// 0
224	D-WA/46202/2026 WA/1422/2026	EXECUTIVE ENGINEER (NOW SUPERINTENDING ENGINEER)OF CUTTACK INVESTIGATION DIVISION, CUTTACK VS KUMA DEI	SATYABRATA MOHANTY,A.G.A VS	// 0
225	D-WP(C)/47624/2026 WP(C)/33914/2026	BIRA KISHORE MALIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0
226	D-WP(C)/48592/2026 WP(C)/33915/2026	COMMITTEE OF MANAGEMENT OF NAIKANIDIHI PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, TALABHAKRA VS STATE OF ODISHA	KRISHNA SOHENTRABHAI VS	// 0
227	D-WP(C)/46734/2026	M/S.PRAKASH FILMS, JHARSUGUDA	BHABANI PRASAD MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33916/2026	VS	VS	0
		THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUDERGARH		//
228	D-WP(C)/48010/2026	PRATYUSH KUMAR TRIPATHY	SUDARSHAN NANDA	//
	WP(C)/33917/2026	VS	VS	0
		ODISHA GRAMEEN BANK, BHUBANESWAR		//
229	D-WP(C)/47633/2026	SARITA AGRAWAL @ SANTOSINI AGRAWAL	AKSHAYA KUMAR SAHOO	//
	WP(C)/33918/2026	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/46928/2026	SIDDHARTH BARAI (PROP- SIDDHARTH DESIGN STUDIO)	ABHISHEK SAHOO	//
	WP(C)/33919/2026	VS	VS	0
		THE SUPERINTENDENT CGST AND CENTRAL EXCISE, BALANGIR RANGE		//
231	D-WP(C)/49285/2026	OSTAPUR GRAM PANCHAYAT, OSTAPUR, KENDRAPARA	PRAKASH RANJAN BARIK, ABINAASH DASH	//
	WP(C)/33920/2026	VS	VS	0
		GOVERNMENT OF ODISHA, REPRESENTED THROUGH IT'S COMMISSIONER-CUM- SECRETARY TO GOVT., BHUBANESWAR		//
232	D-WP(C)/47186/2026	PARAMANANDA MAJHI	BIKRAM CHANDRA GHADAI	//
	WP(C)/33921/2026	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/48722/2026	SHAHNAZ PARWEEN	PRADEEP KUMAR DAS	//
	WP(C)/33922/2026	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/48600/2026	OMC MINING WORKERS FEDERATION, OMC HOUSE, ODISHA MINING CORPORATION, PRAAMBUS, Bhubaneswar	PRAAMBUS, Bhubaneswar	//
	WP(C)/33923/2026	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/47217/2026	ASHOK KUMAR RAY	ASIT KUMAR JENA	//
	WP(C)/33924/2026	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/48461/2026	AKSHAYA KUMAR DAS MOHAPATRA	SUBHADUTTA ROURAY	//
	WP(C)/33925/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/38830/2026	PRATAP CHANDRA SWAIN	DEBABRATA DAS	//
	WP(C)/33926/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/48012/2026	RANJAN KUMAR PATEL	AKSHAYA KUMAR SAHOO	//
	WP(C)/33927/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/47427/2026 WP(C)/33928/2026	STATE OF ODISHA SANJU PATUA VS	LAXMINARAYAN PATEL VS	// // 0
240	D-WP(C)/48071/2026 WP(C)/33929/2026	STATE OF ODISHA M/S CITY TRADE ARCADE PVT.LTD VS	SITANSHU MOHAN DWIBEDY VS	// // 0
241	D-WP(C)/47526/2026 WP(C)/33930/2026	SANTOSH KUMAR MOHANTY SASHIBHUSAN MOHAPATRA VS	DR.PURUSOTTAM CHULI VS	// // 0
242	D-WP(C)/48109/2026 WP(C)/33931/2026	STATE OF ODISHA HARISH CHANDRA SWAIN VS	SUSHANTA KUMAR PRADHAN VS	// // 0
243	D-WP(C)/48060/2026 WP(C)/33932/2026	STATE OF ODISHA SUJIT NAYAK VS	BEDA PRAKASH PANDA VS	// // 0
244	D-WP(C)/48426/2026 WP(C)/33933/2026	STATE OF ODISHA PAPAUNI BEURA VS	JNYANANANDA PANDA VS	// // 0
245	D-WP(C)/45098/2026 WP(C)/33934/2026	STATE OF ODISHA MAYADHAR TRIPATHY VS	ABHISHEK DASH VS	// // 0
246	D-WP(C)/48982/2026 WP(C)/33935/2026	STATE OF ODISHA SRIKANTA KUMAR KHATEI VS	UMESH CHANDRA PATNAIK VS	// // 0
247	D-WP(C)/47599/2026 WP(C)/33936/2026	STATE OF ODISHA RAGHUNATH PUJHARI VS	SUJIT KUMAR SAHU VS	// // 0
248	D-WP(C)/46395/2026 WP(C)/33937/2026	STATE OF ODISHA TILOTTAMA MOHANTY VS	PRAVASH CHANDRA JENA VS	// // 0
249	D-WP(C)/42052/2026 WP(C)/33938/2026	DIBAKAR MAHARANA PRASANNA KUMAR RAY VS	SAROJANANDA MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/49224/2026 WP(C)/33939/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
251	D-WP(C)/48246/2026 WP(C)/33940/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	D-WP(C)/48056/2026 WP(C)/33941/2026	NILAKANTHA PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
253	D-WP(C)/47600/2026 WP(C)/33942/2026	DURGA PRASAD DAS VS THE COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	ANINDYA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/48421/2026 WP(C)/33943/2026	PUSPANJALI NAYAK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
255	D-WP(C)/49168/2026 WP(C)/33944/2026	SMRUTI RANJAN PARIDA VS STATE OF ODISHA	AMITAV MOHANTY VS	// 0 //
256	D-WP(C)/42055/2026 WP(C)/33945/2026	JITAMANI SWAIN VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
257	D-WP(C)/48420/2026 WP(C)/33946/2026	RUDRA MADHAB MALLICK VS MARALA MALINI MALLICK	OM SWARUP VS	// 0 //
258	D-WP(C)/47620/2026 WP(C)/33947/2026	PRABHAT KUMAR SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
259	D-WP(C)/49174/2026 WP(C)/33948/2026	TAPAN KUMAR MALIK VS TAHASILDAR, AALI, KENDRAPARA	SIDHARTHA MISHRA VS	// 0 //
260	D-WP(C)/48291/2026 WP(C)/33949/2026	BAJRANG LAL YADAV VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
261	D-WP(C)/48004/2026	ASIT KUMAR	ASHOK MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33950/2026	VS MCL, JHARSUGUDA	VS	0 //
262	D-WP(C)/48067/2026 WP(C)/33951/2026	CHANDRA SEKHAR DAS VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
263	D-WP(C)/47907/2026 WP(C)/33952/2026	RATNAMANI MAHARANA VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
264	D-WP(C)/42953/2026 WP(C)/33953/2026	BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA VS BATA KRUSHNA ROUT	PRONOY MOHANTY VS	// 0 //
265	D-WP(C)/42045/2026 WP(C)/33954/2026	RANJU @ RANJULATA NAIK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
266	D-WP(C)/48193/2026 WP(C)/33955/2026	SANDEEP RANJAN ROUT VS THE COMMISSIONER OF CT AND GST, ODISHA, KATAK	BHABANI PRASAD MOHANTY VS	// 0 //
267	D-WP(C)/48739/2026 WP(C)/33956/2026	PRADEEP KUMAR ROUT VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
268	D-WP(C)/42544/2026 WP(C)/33957/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
269	D-WP(C)/48094/2026 WP(C)/33958/2026	M/S. SAI MOTORS, BBSR VS CHIEF COMMNR., CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
270	D-WP(C)/48200/2026 WP(C)/33959/2026	ROOP CHAND NATHANI VS THE STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
271	D-WP(C)/48352/2026 WP(C)/33960/2026	BADRI NARAYAN BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
272	D-WP(C)/44837/2026 WP(C)/33961/2026	SAROJ KUMAR SAMANTARAY VS	JAGAMOHAN PATTANAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/43306/2026 WP(C)/33962/2026	PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE ANITA BEHERA VS STATE OF ODISHA	DEBABRATA DAS VS	// // 0 //
274	D-WP(C)/48231/2026 WP(C)/33963/2026	SURATH KUMAR DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
275	D-WP(C)/48059/2026 WP(C)/33964/2026	PRADEEP KUMAR BHOL VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
276	D-WP(C)/48254/2026 WP(C)/33965/2026	SANJAYA KUMAR BHOI VS HOME (STATE)	SIDHESWAR MALLIK VS	// 0 //
277	D-WP(C)/48839/2026 WP(C)/33966/2026	NABARANGPUR SCHOOL OF HEALTH SCIENCE,KHURDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
278	D-WP(C)/49035/2026 WP(C)/33967/2026	TAPAN KUMAR DAS VS COMMISSIONER, ENDOWMENT, ODISHA, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //
279	D-WP(C)/48061/2026 WP(C)/33968/2026	NATABAR SAMANTRAY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
280	D-WP(C)/48255/2026 WP(C)/33969/2026	KRUSHNA CH. SAHOO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
281	D-WP(C)/48866/2026 WP(C)/33970/2026	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
282	D-WP(C)/45976/2026 WP(C)/33971/2026	ACHUT PADHAN VS GUNANIDHI PADHAN	TIKERAM MEHER VS	// 0 //
283	D-WP(C)/46044/2026 WP(C)/33972/2026	AKRURA MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/48256/2026 WP(C)/33973/2026	JADUNATH SAHA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
285	D-WP(C)/42048/2026 WP(C)/33974/2026	SANJU NAYAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
286	D-WP(C)/48258/2026 WP(C)/33975/2026	ALAKA SETHY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
287	D-WP(C)/45331/2026 WP(C)/33976/2026	JANARDAN RATH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// 0 //
288	D-WP(C)/48070/2026 WP(C)/33977/2026	SUJIT NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
289	D-WP(C)/48261/2026 WP(C)/33978/2026	PRADEEP KUMAR MAJHI VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //
290	D-WP(C)/48229/2026 WP(C)/33979/2026	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
291	D-WP(C)/49004/2026 WP(C)/33980/2026	PAHALI CHARAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
292	D-WP(C)/47646/2026 WP(C)/33981/2026	MANOJ KUMAR CHHANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
293	D-WP(C)/49155/2026 WP(C)/33982/2026	NARENDRANATH MUNDA VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
294	D-WP(C)/48989/2026 WP(C)/33983/2026	DEBABRATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
295	D-WP(C)/47691/2026	RAJDHANI COLLEGE OF ENGINEERING AND MANAGEMENT, BHUBANESWAR	DEVI PRASAD DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33984/2026	VS THE STATE OF ODISHA	VS	0 //
296	D-WP(C)/48882/2026 WP(C)/33985/2026	PRAFULLA KUMAR SAHOO @ PRAFULLA SAHOO VS SUB COLLECTOR , JAJPUR	BHAGABAN MOHANTY VS	// 0 //
297	D-WP(C)/48844/2026 WP(C)/33986/2026	BINAYA KUMAR BISWAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
298	D-WP(C)/48112/2026 WP(C)/33987/2026	MIRZA TAJUDDIN BAIG VS JANA SMALL FINANCE BANK LTD.,BHADRAK	SK. ZAFARULLA VS	// 0 //
299	D-WP(C)/48883/2026 WP(C)/33988/2026	GANGPUR SHRMIK SANGH, SUNDARGARH VS GOVERNMENT OF ODISHA	SOMANATH MISHRA VS	// 0 //
300	D-WP(C)/48940/2026 WP(C)/33989/2026	BANKIM BIHARI MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
301	D-WP(C)/49132/2026 WP(C)/33990/2026	SHREE RANJAN MISHRA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
302	D-WP(C)/48852/2026 WP(C)/33991/2026	SARADA PRASAD NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
303	D-WP(C)/49048/2026 WP(C)/33992/2026	BHWAYATA PANDEY VS UNION OF INDIA	RAMDAS ACHARY VS	// 0 //
304	D-WP(C)/48849/2026 WP(C)/33993/2026	SAMIR RANJAN KHAMARI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
305	D-WP(C)/47724/2026 WP(C)/33994/2026	MAMATA BERIHA VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //
306	D-WP(C)/48086/2026 WP(C)/33995/2026	SUJATA MISHRA VS	SUBHADUTTA ROURAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/48751/2026 WP(C)/33996/2026	STATE OF ODISHA SUKANTI KUMARI SAMANTA VS	ANUP KUMAR MOHAPATRA VS	// // 0
308	D-WP(C)/48861/2026 WP(C)/33997/2026	STATE OF ODISHA MONICA BARLA VS	ADYASIDHI MISHRA VS	// // 0
309	D-WP(C)/48075/2026 WP(C)/33998/2026	STATE OF ODISHA SUJIT NAYAK VS	BEDA PRAKASH PANDA VS	// // 0
310	D-WP(C)/49228/2026 WP(C)/33999/2026	STATE OF ODISHA ANTARYAMI PANCHARIA VS	PABITRA KUMAR NAYAK VS	// // 0
311	D-WP(C)/48081/2026 WP(C)/34000/2026	STATE OF ODISHA NIMAI CHARAN BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0
312	D-WP(C)/49446/2026 WP(C)/34001/2026	STATE OF ODISHA BALAKRUSHNA PATHI VS	DEBIDUTTA MOHAPATRA VS	// // 0
313	D-WP(C)/49011/2026 WP(C)/34002/2026	STATE OF ODISHA JASMINE SANDIL VS	ABHAYA KUMAR SHARMA VS	// // 0
314	D-WP(C)/48082/2026 WP(C)/34003/2026	STATE OF ODISHA TRIVENI INSTITUTE OF PHARMACEUTICAL AND HEALTH SERVICE, RAYAGADA VS	LAXMIKANTA MOHANTY VS	// // 0
315	D-WP(C)/48088/2026 WP(C)/34004/2026	STATE OF ODISHA SOVAGINI DIPA VS	LAXMIKANTA MOHANTY VS	// // 0
316	D-WP(C)/48341/2026 WP(C)/34005/2026	STATE OF ORISSA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0
317	D-WP(C)/48789/2026 WP(C)/34006/2026	STATE OF ODISHA SUNIL KUMAR SETHY VS	SONIASHREE BEHERA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/49345/2026 WP(C)/34007/2026	PINKI GOPAL GOUDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
319	D-WP(C)/47621/2026 WP(C)/34008/2026	DUSMANTA KUMAR MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
320	D-WP(C)/47841/2026 WP(C)/34009/2026	HADUBANDHU NAYAK VS UNION OF INDIA	MANOJ KUMAR NAYAK VS	// 0 //
321	D-WP(C)/48968/2026 WP(C)/34010/2026	NARAYAN BHOLA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
322	D-WP(C)/49349/2026 WP(C)/34011/2026	NABAKISHORE PARIDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
323	D-WP(C)/49230/2026 WP(C)/34012/2026	MINATI ACHARYA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
324	D-WP(C)/47876/2026 WP(C)/34013/2026	PARESH RANJAN SARANGI VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	BIBHUTI SATPATHY VS	// 0 //
325	D-WP(C)/49210/2026 WP(C)/34014/2026	GYAN RANJAN PANDA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR	DURGESH NARAYAN RATH VS	// 0 //
326	D-WP(C)/47893/2026 WP(C)/34015/2026	SUBHASIS DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
327	D-WP(C)/47846/2026 WP(C)/34016/2026	TRUPTI RANI BUGUDI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
328	D-WP(C)/48383/2026 WP(C)/34017/2026	BAIDEHI MISHRA VS STATE OF ODISHA	GHANASHYAM BANJI VS	// 0 //
329	D-WP(C)/47906/2026	M/S.MANORAMA TRADERS, BHUBANESWAR	BIBHUTI BHUSAN PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34018/2026	VS	VS	0
		CHIEF COMMISSIONER, CT AND GST, ODISHA		//
330	D-WP(C)/49045/2026	M/S BHARATIYA LOK KALYAN TRUST, WEST BENGAL	SOURAV SUMAN BHUYAN	//
	WP(C)/34019/2026	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/49049/2026	MANORANJAN DAKUA	ANJAN KUMAR BISWAL	//
	WP(C)/34020/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/48758/2026	GANESH CHANDRA NAYAK	ARIJEET MISHRA	//
	WP(C)/34021/2026	VS	VS	0
		UNION OF INDIA		//
333	D-WP(C)/49222/2026	RUPESH PRADHANQ	ASISH MISHRA	//
	WP(C)/34022/2026	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/49433/2026	CHHOTU PRASAD	ASISH MISHRA	//
	WP(C)/34023/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/48378/2026	AKHAYA KUMAR BARIK	DILLIP KUMAR RAY	//
	WP(C)/34024/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/48909/2026	RATI KANTA MAHANTA	ADYASIDHI MISHRA	//
	WP(C)/34025/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/48351/2026	MURALIDHAR NAIK	PRAVASH CHANDRA MAHAPATRA	//
	WP(C)/34026/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/48379/2026	AKHAYA KUMAR PANDA	DILLIP KUMAR RAY	//
	WP(C)/34027/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/48801/2026	TIKI PATRA @ TIKI	PRONOY MOHANTY	//
	WP(C)/34028/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/49187/2026	GANAPATI JENA	SANJAY KUMAR DAS	//
	WP(C)/34029/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/48928/2026 WP(C)/34030/2026	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	ADYASIDHI MISHRA VS	// // 0
342	D-WP(C)/48217/2026 WP(C)/34031/2026	STATE OF ODISHA M/S ALLIED BRITE (JV), KOLKATA VS	ASISH MISHRA VS	// // 0
343	D-WP(C)/48807/2026 WP(C)/34032/2026	UNION OF INDIA MAMI BEHERA VS	PRONOY MOHANTY VS	// // 0
344	D-WP(C)/48381/2026 WP(C)/34033/2026	STATE OF ODISHA MAHENDRA PRASAD BEHERA VS	DILLIP KUMAR RAY VS	// // 0
345	D-WP(C)/48364/2026 WP(C)/34034/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0
346	D-WP(C)/48942/2026 WP(C)/34035/2026	STATE OF ODISHA GEETANJALI MAHANTA VS	ADYASIDHI MISHRA VS	// // 0
347	D-WP(C)/48382/2026 WP(C)/34036/2026	STATE OF ODISHA BRAMHANAND DAS VS	DILLIP KUMAR RAY VS	// // 0
348	D-WP(C)/46361/2026 WP(C)/34037/2026	STATE OF ODISHA PRASANTA KUMAR RATH VS	TANMAY MISHRA VS	// // 0
349	D-WP(C)/47850/2026 WP(C)/34038/2026	STATE OF ODISHA SAILABALA SAHU VS	BIREN SANKAR TRIPATHY VS	// // 0
350	D-WP(C)/49439/2026 WP(C)/34039/2026	STATE OF ODISHA JAMUNA SAHU VS	ASISH MISHRA VS	// // 0
351	D-WP(C)/49438/2026 WP(C)/34040/2026	STATE OF ODISHA GANGA SAHU VS	ASISH MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/49047/2026 WP(C)/34041/2026	METRO CITY COMPLEX PHASE-II, FLAT OWNERS SOCIETY, BHUBANESWAR VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
353	D-WP(C)/46693/2026 WP(C)/34042/2026	BIRANCHI NARAYAN PRADHAN VS INDIAN OIL CORP. LTD., BHUBANESWAR	CHANDRAKANTA NAYAK VS	// 0 //
354	D-WP(C)/48366/2026 WP(C)/34043/2026	SURENDRA PRASAD NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
355	D-WP(C)/48344/2026 WP(C)/34044/2026	BASANT KUMAR PATTANAYAK VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
356	D-WP(C)/47923/2026 WP(C)/34045/2026	AJIPARAPU APPANA @ AJJIPURAM APPANNA @ A. APPANNA VS OLIPILI RAMA RAO	PRASANNA KUMAR MISHRA VS	// 0 //
357	D-WP(C)/48368/2026 WP(C)/34046/2026	MUKTIKANTA TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
358	D-WP(C)/49063/2026 WP(C)/34047/2026	M/S JBS CAPACITORS PVT. LTD., CUTTACK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
359	D-WP(C)/49073/2026 WP(C)/34048/2026	KURUKSHETRA NAG VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
360	D-WP(C)/49474/2026 WP(C)/34049/2026	SRIKANTA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
361	D-WP(C)/48827/2026 WP(C)/34050/2026	SAROJ KUMAR KAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
362	D-WP(C)/48049/2026 WP(C)/34051/2026	MANGARAJ JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
363	D-WP(C)/48950/2026	M/S. MAHALAXMI SEEDS, CUTTACK	SACHITRA KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34052/2026	VS COMMISSIONER OF CT AND GST, CUTTACK	VS	0 //
364	D-WP(C)/48812/2026	CHANDRA MOHAN MOHANTA	SAILAZA NANDAN DAS	//
	WP(C)/34053/2026	VS ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED (OMFED), BHUBANESWAR	VS	0 //
365	D-WP(C)/49206/2026	SURENDRA DALEI	SANTOSH KUMAR MAHANTY	//
	WP(C)/34054/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/48136/2026	PRAMOD KUMAR MOHANTY	NEELAKANTHA PANDA	//
	WP(C)/34055/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/48182/2026	BRAJA KISHORE MOHARANA	BISWAJIT NAYAK	//
	WP(C)/34056/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/48295/2026	SIBA PRASAD MALLICK	JAGAJIBAN PRADHAN	//
	WP(C)/34057/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/39156/2026	KAILASH CHANDRA BEHURIA	SASIM AJITAV PATTNNAIK	//
	WP(C)/34058/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/48165/2026	AMARESWAR NAYAK	SAMBEET PATTANAYAK	//
	WP(C)/34059/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/47172/2026	M/S SAMALESWARI INDUSTRIES PVT LTD, BARGARH	AMRITA MISHRA	//
	WP(C)/34060/2026	VS THE AUTHORIZED OFFICER, REGIONAL OFFICE, UNION BANK OF INDIA	VS	0 //
372	D-WP(C)/48822/2026	ODISHA GRAMEEN BANK, KHURDA	TUNA SAHU	//
	WP(C)/34061/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/48393/2026	TAPAN KUMAR MALLICK	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/34062/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/49312/2026	BENZFAB TECHNOLOGIES PVT.LTD., BHUBANESWAR	AMITABH MISHRA	//
	WP(C)/34063/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/48412/2026 WP(C)/34064/2026	PUNJAB NATIONAL BANK, NEW DELHI DEBENDRA NATH PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // 0 //
376	D-WP(C)/48170/2026 WP(C)/34065/2026	UMA SHANKAR ROUT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
377	D-WP(C)/48491/2026 WP(C)/34066/2026	JHARANA SETHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
378	D-WP(C)/48440/2026 WP(C)/34067/2026	SUMITRA DEVI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
379	D-WP(C)/49481/2026 WP(C)/34068/2026	BINOD KUMAR DAS VS THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	DIPTI RANJAN MOHAPATRA VS	// 0 //
380	D-WP(C)/49374/2026 WP(C)/34069/2026	MUNIGUDA NURSING COLLEGE, RAYAGADA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
381	D-WP(C)/49477/2026 WP(C)/34070/2026	M/S.CAMPUS MEDICAL STORE, BARAGARH VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
382	D-WP(C)/48957/2026 WP(C)/34071/2026	M/S. ALINA SAMAL, BALADEVJEW COLONY, KEONJHAR VS COMMISSIONER OF CT AND GST, CUTTACK	SACHITRA KUMAR DAS VS	// 0 //
383	D-WP(C)/48183/2026 WP(C)/34072/2026	PARBATI MOHARANA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
384	D-WP(C)/49422/2026 WP(C)/34073/2026	PUSPANJALI ROUT VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	// 0 //
385	D-WP(C)/49419/2026 WP(C)/34074/2026	PUSPANJALI ROUT VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/49283/2026 WP(C)/34075/2026	JIBAN KRUSHNA BISWAL VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
387	D-WP(C)/48209/2026 WP(C)/34076/2026	MANAGING COMMITTEE OF JHARABERENI GRAM PANCHAYAT HIGH SCHOOL,, ANKUL VS STATE OF ODISHA	ANJANA KUMAR SWAIN VS	// 0 //
388	D-WP(C)/49180/2026 WP(C)/34077/2026	DUBBA SHANKAR RAO @ D.SHANKAR RAO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
389	D-WP(C)/49176/2026 WP(C)/34078/2026	NEELIMA VADDINA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
390	D-WP(C)/48568/2026 WP(C)/34079/2026	MANAS RANJAN PATI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
391	D-WP(C)/49183/2026 WP(C)/34080/2026	KOMMANA MADHAVI LATHA@K.MADHAVI LATHA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
392	D-WP(C)/48524/2026 WP(C)/34081/2026	KABITA DAS VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
393	D-WP(C)/48626/2026 WP(C)/34082/2026	BHARATI KUNHAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
394	D-WP(C)/48371/2026 WP(C)/34083/2026	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
395	D-WP(C)/48672/2026 WP(C)/34084/2026	NILAMANI ACHARYA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
396	D-WP(C)/49186/2026 WP(C)/34085/2026	PADALA MEENAKSHI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
397	D-WP(C)/48719/2026	NANDA KISHORE GOMANGA	MANAS PATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34086/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/48479/2026	SNEHAMAYEE JENAMANI	SOUBHAGYA CHANDRA DEV DASH	//
	WP(C)/34087/2026	VS STATE OF ODISHA	VS	0 //
399	D-WP(C)/48925/2026	MURALIDHARA MATIA	MANAS KUMAR CHAND	//
	WP(C)/34088/2026	VS STATE OF ODISHA	VS	0 //
400	D-WP(C)/48721/2026	MANBHANJAN HOTA	MANAS PATI	//
	WP(C)/34089/2026	VS STATE OF ODISHA	VS	0 //
401	D-WP(C)/48373/2026	GOURANG CHANDRA SAHU	DILLIP KUMAR RAY	//
	WP(C)/34090/2026	VS STATE OF ODISHA	VS	0 //
402	D-WP(C)/49516/2026	NIRANJAN MOHAPATRA	MANOJA KUMAR KHUNTIA	//
	WP(C)/34091/2026	VS STATE OF ODISHA	VS	0 //
403	D-WP(C)/49148/2026	JAYANTI PATRA	MANOJ KUMAR MOHANTY	//
	WP(C)/34092/2026	VS STATE OF ODISHA	VS	0 //
404	D-WP(C)/48726/2026	BANAMALI SETH	TIKERAM MEHER	//
	WP(C)/34093/2026	VS STATE OF ODISHA	VS	0 //
405	D-WP(C)/48501/2026	DAMAYANTI MOHANTA	SOUBHAGYA CHANDRA DEV DASH	//
	WP(C)/34094/2026	VS STATE OF ODISHA	VS	0 //
406	D-WP(C)/48727/2026	SAROJINI NANDA	SATYABRATA MOHANTY (1)	//
	WP(C)/34095/2026	VS STATE OF ODISHA	VS	0 //
407	D-WP(C)/49182/2026	PEDAPOLU BHARATHI @ P.BHARATHI	PRASANTA KUMAR PANDA	//
	WP(C)/34096/2026	VS STATE OF ODISHA	VS	0 //
408	D-WP(C)/48810/2026	NARASINGH MAHARANA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/34097/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/48808/2026 WP(C)/34098/2026	STATE OF ODISHA RANJAN KUMAR SAHU VS	RUDRA NARAYAN PARIJA VS	// // 0
410	D-WP(C)/48895/2026 WP(C)/34099/2026	STATE OF ODISHA SUJATA DAS VS	SANGRAM JENA VS	// // 0
411	D-WP(C)/49515/2026 WP(C)/34100/2026	STATE OF ODISHA M/S OMTRON POWER SYSTEMS PVT. LTD., BHUBANESWAR VS	RABI NARAYAN ROUT VS	// // 0
412	D-WP(C)/48941/2026 WP(C)/34101/2026	STATE OF ODISHA M.C. OF UTKALMANI BALIKA UCHA BIDYAPITHA, KENDUPATNA, KHURDA VS	MAHENDRA KUMAR SAHOO VS	// // 0
413	D-WP(C)/48332/2026 WP(C)/34102/2026	STATE OF ODISHA SANAT KUMAR MOHAPATRA VS	SAMARESH PATTNAIK VS	// // 0
414	D-WP(C)/48742/2026 WP(C)/34103/2026	STATE OF ODISHA SUBRATA KUMAR SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0
415	D-WP(C)/49492/2026 WP(C)/34104/2026	STATE OF ODISHA GYANA RANJAN DASH VS	SUKANTA KUMAR DALAI VS	// // 0
416	D-WP(C)/48709/2026 WP(C)/34105/2026	STATE OF ODISHA M.C OF DINESWAR HIGH SCHOOL, ATTA VS	MAHENDRA KUMAR SAHOO VS	// // 0
417	D-WP(C)/49157/2026 WP(C)/34106/2026	STATE OF ODISHA SHASIKALA NAIK VS	GOURI MOHAN RATH VS	// // 0
418	D-WP(C)/49204/2026 WP(C)/34107/2026	STATE OF ODISHA PRADEEP KUMAR JENA VS	ANSHUMAN DAS VS	// // 0
419	D-WP(C)/48712/2026 WP(C)/34108/2026	UCO BANK, BALASORE M.C.OF BAPUJEE HIGH SCHOOL, MAYURBHANJ VS	MAHENDRA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/48937/2026 WP(C)/34109/2026	M.C. OF N.T.P.C. HIGH SCHOOL, TOLAKCHUIN, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
421	D-WP(C)/48710/2026 WP(C)/34110/2026	M.C. OF A.P.M.N. GIRLS HIGH SCHOOL, SIRAPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
422	D-WP(C)/48622/2026 WP(C)/34111/2026	BANITA DHARUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
423	D-WP(C)/49156/2026 WP(C)/34112/2026	BHARATI SETHY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
424	D-WP(C)/49158/2026 WP(C)/34113/2026	BHARAT KUMAR PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
425	D-WP(C)/49160/2026 WP(C)/34114/2026	JAGABANDHU MATIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
426	D-WP(C)/48944/2026 WP(C)/34115/2026	BHIMASEN SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
427	D-WP(C)/49494/2026 WP(C)/34116/2026	AKANKSHYA ACHARYA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
428	D-WP(C)/48917/2026 WP(C)/34117/2026	SHIBA PRASAD SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
429	D-WP(C)/48453/2026 WP(C)/34118/2026	HEMANTA BEHERA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
430	D-WP(C)/49329/2026 WP(C)/34119/2026	MANAGING COMMITTEE OF MADAN MOHAN HIGH SCHOOL, SUNDARGARH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
431	D-WP(C)/48313/2026	DEBAKI KHARA	SIBA PRASAD SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34120/2026	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/49234/2026 WP(C)/34121/2026	SUBHADRADEVI SCHOOL OF NURSING, BOUDH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
433	D-WP(C)/49410/2026 WP(C)/34122/2026	M/S SHYAM METALICS AND ENERGY LIMITED, KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
434	D-WP(C)/48679/2026 WP(C)/34123/2026	RADHASHYAM SAHOO VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
435	D-WP(C)/49441/2026 WP(C)/34124/2026	PAIRUDDIN KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
436	D-WP(C)/49159/2026 WP(C)/34125/2026	BHUBAN BARIK VS BRANCH MANAGER, MANAPURRAM FINANCE LTD.,KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
437	D-WP(C)/49411/2026 WP(C)/34126/2026	MANAGING COMMITTEE OF MAHESWAR MALLA HIGH SCHOOL,SUKAL , JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
438	D-ABLAPL/31276/2026 ABLAPL/11911/2026	ASHIS KUMAR OJHA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 0 //
439	D-ABLAPL/26902/2026 ABLAPL/11912/2026	SARAT CHANDRA MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
440	D-ABLAPL/31332/2026 ABLAPL/11913/2026	RUDRA ABHISEK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADAGODA P.S. /679 /2026 0 //
441	D-ABLAPL/31353/2026 ABLAPL/11914/2026	ANIL BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JARAPADA /455 /2026 0 //
442	D-ABLAPL/31261/2026 ABLAPL/11915/2026	CHARCHEET MOHARANA VS	DIPANKAR ACHARYA VS	/ /0 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/31379/2026 ABLAPL/11916/2026	STATE OF ODISHA NARASINGHA BAGHA @ BAGH VS	AMITAV TRIPATHY VS	// KORAPUT TOWN /240 /2026 ()
444	D-ABLAPL/30925/2026 ABLAPL/11917/2026	STATE OF ODISHA PITMAL PALAKA VS	PRATAP KUMAR NAYAK VS	// AMBADOLA /181 /2026 ()
445	D-ABLAPL/26904/2026 ABLAPL/11918/2026	STATE OF ODISHA SACHIDANANDA SATPATHY VS	ALOK KUMAR MOHAPATRA VS	// // ()
446	D-ABLAPL/31381/2026 ABLAPL/11919/2026	STATE OF ODISHA JITENDRA NAYAK VS	PARSURAM PANDA VS	// BANSADA /156 /2025 ()
447	D-ABLAPL/26912/2026 ABLAPL/11920/2026	STATE OF ODISHA SASMITA MISHRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
448	D-ABLAPL/31387/2026 ABLAPL/11921/2026	STATE OF ODISHA SURENDRA BALA VS	PARSURAM PANDA VS	// BANSADA /156 /2025 ()
449	D-ABLAPL/26913/2026 ABLAPL/11922/2026	STATE OF ODISHA PHANI BHUSAN MISHRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
450	D-ABLAPL/31388/2026 ABLAPL/11923/2026	STATE OF ODISHA SK. TAISIM @ KUNAL @ KONO VS	AMLAN SHAKTI PAUL VS	// KHURDA PS /437 /2023 ()
451	D-ABLAPL/29076/2026 ABLAPL/11924/2026	STATE OF ODISHA SUMANT KUMAR PARIDA VS	TRILOCHAN DASH VS	// KANIHA /250 /2026 ()
452	D-ABLAPL/29403/2026 ABLAPL/11925/2026	STATE OF ODISHA MANINDER SINGH VS	ALOK KUMAR MOHAPATRA VS	// CANTONMENT ROAD /330 /2026 ()
453	D-ABLAPL/31506/2026 ABLAPL/11926/2026	STATE OF ODISHA JAYANTA KUMAR BEHURA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /272 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/26918/2026 ABLAPL/11927/2026	MOHAN KUMAR MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
455	D-ABLAPL/27061/2026 ABLAPL/11928/2026	PREETIBALA PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BALIANTA P.S. /64 /2026 () //
456	D-ABLAPL/31507/2026 ABLAPL/11929/2026	GOPAL RANJAN PATTANAIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 () //
457	D-ABLAPL/31509/2026 ABLAPL/11930/2026	TAHERUZZAMAN LASKAR VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
458	D-ABLAPL/31510/2026 ABLAPL/11931/2026	BIKASH KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SUNDARGARH TOWN /80 /2026 () //
459	D-ABLAPL/28253/2026 ABLAPL/11932/2026	RABINDRA SAHU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /58 /2007 () //
460	D-ABLAPL/31516/2026 ABLAPL/11933/2026	PRAKASH PRAHARAJ @ LINGA VS STATE OF ODISHA	ABINASH ACHARYA VS	DHAULI PS /267 /2026 () //
461	D-ABLAPL/31462/2026 ABLAPL/11934/2026	SANGRAM KESHARI PALAI @ LIKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /676 /2025 () //
462	D-ABLAPL/31483/2026 ABLAPL/11935/2026	RAHUL KUMAR LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /676 /2025 () //
463	D-ABLAPL/31591/2026 ABLAPL/11936/2026	RAGHABA SIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /442 /2026 () //
464	D-ABLAPL/31470/2026 ABLAPL/11937/2026	SIKHAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURI TOWN /664 /2026 () //
465	D-ABLAPL/31588/2026	MILLI DAS	JYOTIRMAYA SAHOO	RANPUR /168 /2007

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

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	ABLAPL/11938/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/31189/2026 ABLAPL/11939/2026	SUBHARANJAN NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TANGI /475 /2026 () //
467	D-ABLAPL/31192/2026 ABLAPL/11940/2026	SANTOSH KUMAR SAHOO @ SANTOSH SAHOO VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDAKA P.S. /507 /2026 () //
468	D-ABLAPL/31234/2026 ABLAPL/11941/2026	RADHE SHYAM BIDIKA VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //
469	D-ABLAPL/30732/2026 ABLAPL/11942/2026	LALATENDU MOHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	JODAPADAR /218 /2026 () //
470	D-ABLAPL/31527/2026 ABLAPL/11943/2026	PRADIPTA LENKA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	PAHALA /308 /2026 () //
471	D-ABLAPL/31256/2026 ABLAPL/11944/2026	KALI CHARAN JENA @ KALIA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /557 /2026 () //
472	D-ABLAPL/31553/2026 ABLAPL/11945/2026	BIRANCHI RANJIT VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	KANAS /239 /2026 () //
473	D-ABLAPL/29767/2026 ABLAPL/11946/2026	YUBARAJ RANA VS STATE OF ODISHA	ANKANN PANDA VS	JEYPORE TOWN /103 /2023 () //
474	D-ABLAPL/30556/2026 ABLAPL/11947/2026	RAJESH BHUTIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANGUL SADAR PS /56 /2023 () //
475	D-ABLAPL/31268/2026 ABLAPL/11948/2026	INDRAMANI SAHOO VS STATE OF ODISHA	SUJATA DASH VS	PALLAHARA /338 /2026 () //
476	D-ABLAPL/29132/2026 ABLAPL/11949/2026	RANJAN SETHI VS	PRATIK DASH VS	DIGAPAHANDI /371 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-ABLAPL/29351/2026 ABLAPL/11950/2026	STATE OF ODISHA ROMANCHA RANJAN BISWAL VS	PRAVASH CHANDRA JENA VS	// BARKOTE /8 /2011 ()
478	D-ABLAPL/31313/2026 ABLAPL/11951/2026	STATE OF ODISHA SANTOSH KUMAR SAHU @ SANTOSH SAHU VS	ARJUNA CHARANA BEHERA VS	// BISOI /238 /2023 ()
479	D-ABLAPL/30453/2026 ABLAPL/11952/2026	STATE OF ODISHA BIJAY SAHOO @ CHHABI SAHOO VS	SEVATI SOREN VS	// MARKAT NAGAR /321 /2026 ()
480	D-ABLAPL/31326/2026 ABLAPL/11953/2026	STATE OF ODISHA RAKESH BEHERA @ PUCHAN VS	MANOJ KUMAR MALLICK VS	// GOBINDAPUR /160 /2026 ()
481	D-ABLAPL/31118/2026 ABLAPL/11954/2026	STATE OF ODISHA NABAGHANA BEHERA VS	RASHMIKANTA MAHALIK VS	// ASTARANGA /220 /2026 ()
482	D-ABLAPL/30588/2026 ABLAPL/11955/2026	STATE OF ODISHA SANKAR PRADHAN VS	LAMBODOR ACHARI VS	// JARADA /301 /2026 ()
483	D-ABLAPL/31456/2026 ABLAPL/11956/2026	STATE OF ODISHA BIJAYA HARIJAN VS	ARIJEET MISHRA VS	// B.SINGHPUR /132 /2026 ()
484	D-ABLAPL/31611/2026 ABLAPL/11957/2026	STATE OF ODISHA SANTOSH GOUDA@SANTOSH KUMAR GOUDA VS	SUBHALATA PRIYADARSINI VS	// KHALLIKOTE /686 /2026 ()
485	D-ABLAPL/31331/2026 ABLAPL/11958/2026	STATE OF ORISSA AJAYA CHOUDHURY VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()
486	D-ABLAPL/31392/2026 ABLAPL/11959/2026	STATE OF ODISHA RAHIMA BIBI VS	DIPTANSHU NANDA VS	// TIRTOL /422 /2025 ()
487	D-ABLAPL/29593/2026 ABLAPL/11960/2026	STATE OF ODISHA ABHI MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// / /0 JMFC, TUMUDIBANDHA(Kandhamal) 2(B)CC/0000012/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
488	D-ABLAPL/30614/2026 ABLAPL/11961/2026	BAURIBANDHU PARIDA @ BABULI PARIDA VS STATE OF ODISHA	SRICHARAN DAS VS	NIMAPADA /107 /2026 () //
489	D-ABLAPL/31360/2026 ABLAPL/11962/2026	SK. NIYAZ QUADRI@SK. MUNA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /49 /2026 () //
490	D-ABLAPL/31361/2026 ABLAPL/11963/2026	SIPUN DAS@AJIT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000045/2026
491	D-ABLAPL/29868/2026 ABLAPL/11964/2026	BICHIMALA PANIGRAHI VS STATE OF ODISHA	LINGARAJ SARANGI VS	PAHALA /412 /2026 () //
492	D-ABLAPL/31394/2026 ABLAPL/11965/2026	SIPU @ SUBRAT KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /615 /2026 () //
493	D-ABLAPL/31674/2026 ABLAPL/11966/2026	TUKUNA SWAIN@LUCKY NAHAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUSHOTTAMPUR /457 /2026 () //
494	D-ABLAPL/31397/2026 ABLAPL/11967/2026	BALARAM MUKHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /466 /2025 () //
495	D-ABLAPL/29304/2026 ABLAPL/11968/2026	ANNAPURNA GANTAYAT VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALIAPAL /274 /2024 () //
496	D-ABLAPL/31692/2026 ABLAPL/11969/2026	SIDDHARTH CHOUDHURY VS STATE OF ODISHA	SUBHASHISH MISHRA VS	CHANDRASEKHARPUR /713 /2026 () //
497	D-ABLAPL/31460/2026 ABLAPL/11970/2026	LAXMIDHAR MANDAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /444 /2026 () //
498	D-ABLAPL/29776/2026 ABLAPL/11971/2026	BIRENDRA PADHAN@BIREN PADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BOLANGIR SADAR /341 /2026 () //
499	D-ABLAPL/31469/2026	SUSHANT PRUSTY	BIKASH KARNA	CHAKAPADA PS /20 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/10/2026

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	ABLAPL/11972/2026	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/31648/2026 ABLAPL/11973/2026	MUKTIKANTA KUANRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHAIRA /245 /2026 () //
501	D-ABLAPL/31694/2026 ABLAPL/11974/2026	JATINDRA KUMAR PARIDA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	ANGUL TOWN /309 /2022 () //
502	D-ABLAPL/31632/2026 ABLAPL/11975/2026	SAHIL KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /215 /2026 () //
503	D-ABLAPL/31700/2026 ABLAPL/11976/2026	SRINIBAS NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /285 /2026 () //
504	D-ABLAPL/28554/2026 ABLAPL/11977/2026	MANOJ JENA @ MANOJ KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /128 /2026 () //
505	D-ABLAPL/31104/2026 ABLAPL/11978/2026	MUNA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /491 /2026 () //
506	D-ABLAPL/31701/2026 ABLAPL/11979/2026	PADMA CHARAN NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /285 /2026 () //